

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 256
CP-106/66/ND/2020

IN THE MATTER OF:

M/s. CLP Wind Farms (India) Private ... Applicant/Petitioner
Limited

Under Section: 66

Order delivered on 12.01.2021

CORAM:


SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Adv. Mr. Shankari Mishra for RD and OL, Mr. Gaurav H
Sethi, Adv for Petitioner

ORDER

Renotify on 03.03.2021.


T.S. Singh
(Court Officer)